87

Will the Minister of COMPANY AFFAIRS be pleased to state the progress made so far regarding investigation into the malpractices indulged in by the Goenka group of companies

THE MINISTER OF COMPANY AF-FAIRS- (SHRI K. V. RAGHUNATHA REDDY): One case against Shri Ram Nath Goenka in respect of M/s. National Company Limited, Calcutta is under investigation by CBI. The investigation of the case has been in progress. Further investigation has been stopped in view of an ex-parte ad'interim injunction issued by the Calcutta High court restraining the CBI from carrying on further investigation for six weeks in the first instance. Steps are being taken to get the interim injunction vacated. ^/

RESORT TO "WORK TO RULE" BY THE TECHNICIANS OF THE INDIAN AIRLINES

51. SARI K. L. N. PRASAD: SHRI GODEY MURAHARI: SHRIJAGDISH PRASAD MATHUR: SHRI SUNDAR SINGH BHAN-DARI: SHRI LAL K. ADVANI: SHRI SUNDAR MANI PATEL: SHRI M. K. MOHTA: SHRI BALACHANDRA MENON: SHRI A. P. CHATTERJEE: SHRI MONORANJAN ROY:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that for some time past the technicians of the Indian Airlines have restored to "work to rule" resulting in the frequent dislocation of air services and consequent heavy losses to Government and that Government had to declare a lock-out; and
- (b) if so, the reasons for the technicians adopting such methods, the loss suffered by the Government as a result thereof and the steps taken or are proposed to be taken by Government to resolve the dead-lock?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) Yes, Sir. Indian Airlines dec-

lared a lock-out from 4.00 A. M. on the 13th March, 1971. It was lifted from noon on 28th M arch after an agreement with the unions.

The reason appears to have been to bring pressure on the management of Indian Airlines to accept the demands of the Indian Aircraft Technicians Association.

The loss suffered by the Indian Airlines due to the agitations launched by the technicians was approximately Rs. 65 lakhs during August/September 1970, Rs. 95 lakhs during the period 22nd February to 12th March, 1971 and about 5 lakhs per day in the subsequent period.

^52. [Transferred to the 1st April, 1971]

INVESTMENTS BY PUBLIC SECTOR FINANCIAL INSTITUTION IN WEST BENGAL

^3. SHRI CHITTA BASU: Will the Minister of FINANCE be pleased to state what is the amount of investments by different public sector financial institutions in West Bengal during the years 1967-68, 1968-69, 1969-70 and 1970-71 to-date?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): The information in

of all India public sector financial institutions namely the Industrial development of India, Industrial Finance Corporation of India, Life Insurance Corporation of India and Unit Trust of India, to the extent available, is given in the Annexure. See Appendix LXXV.

Annexure No. 4.1

BOEING SERVICES TO TRIVANDRUM AND COCHIN

- 54. DR. K. MATHEW KURIAN: Will the .Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether the Indian Airlines have recently undertaken test flights of boing aircraft to Trivandrum and Cochin;
 - (b) if so, the results thereof; and
- (c) by what time the Indian Airlines propose to extend their boeing services to Trivandrum and Cochin?